

**Visit of International Credit Rating Agencies**

3697. SHRI GEORGE FERNANDES: Will the Minister of FINANCE be pleased to state:

(a) whether some International Credit Rating Agencies visited India recently to assess the strengths and weaknesses of its economy; and

(b) if so, the reaction of the Government thereto?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI RAMESHWAR THAKUR): (a) No Credit Rating Agency has visited India in the current financial year so far.

(b) Question does not arise.

**Assistance for Handloom Cloth Provided Under Market Development Scheme to Andhra Pradesh**

3698. SHRI J. CHOKKA RAO: Will the Minister of TEXTILES be pleased to state:

(a) the assistance provided to Andhra Pradesh under the Market Development Scheme for handloom cloth during 1989-90, 1990-91 and 1991-92 so far; and

(b) the amount utilised for primary societies and the APEX Society therefrom during these years, year-wise?

THE MINISTER OF STATE OF THE MINISTRY OF TEXTILES (SHRI ASHOK GEHLOT): (a) The assistance provided by Central Government to Andhra Pradesh under Market Development Assistance Scheme during 1989-90, 1990-91 and 1991-92 is as follows

<i>Year</i>	<i>Amount (Rs. in lakhs)</i>
1989-90	280.30
1990-91	440.50
1991-92	242.97

(b) Market Development Assistance is provided on 50 : 50 matching basis by Central Government and State Government. As per information received from Government of Andhra Pradesh, in 1989-90, amount released to APCO was Rs. 448.66 lakhs and to Primary Societies Rs.285. 07 lakhs. For 1990-91 amount released to APCO was Rs. 380 lakhs and to Primary Societies Rs. 315.43 lakhs. For 1991-92 amount released to APCO is Rs. 208.66 lakhs and to Primary Societies Rs. 20.54 lakhs.

**Fake Underwriting of Capital Issues**

3699. SHRISANAT KUMAR MANDAL: Will the Minister of FINANCE be pleased to state:

(a) whether the Government are aware that fake underwriting of capital issues has become rampant especially in the case of bigger issues; and

(b) if so, the action proposed to be taken by the Government in this regard?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI RAMESHWAR THAKUR): (a) No such case has been brought to the notice of the Government.

(b) Does not arise in view of reply to (a) above